

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**Item No. 113**

**(IB)-675(PB)/2019**

**IN THE MATTER OF:**

Mr. Gagan Saxena & Ors.

.... Applicants/petitioners

v.

M/s. Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 05.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Akash Vajpai, Adv.

For the Respondent:

Mr. Saurabh Kalia, Mr. Ashotosh Gupta,  
Mr. Gaurav Rana, Mr. Abhishek Aggarwal,  
Advs. for Corporate Debtor.

**ORDER**

**For order see, CP No. (IB)-129(PB)/2019.**

05.04.2019.  
Aarti Makker